

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 690/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: IFCL Ltd.
V/s.
HCC Real Estate Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Prinze Merchant I/B Apex Law Partners for Petitioners		

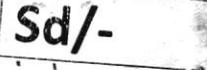
ORDER

T.C.P. No. 690/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. This is Transfer Company Petition from the Hon'ble High Court.
3. It is represented that the matter has been mentioned before the Hon'ble High Court and for this purpose adjournment is sought.
4. Hence the matter is posted to **17.01.2017**.

08.12.2017

Aah


Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)